

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

RAJYA SABHA
UNSTARRED QUESTION NO. 2739
ANSWERED ON 17/03/2026

PLASTIC PARKS SCHEME

2739 Shri Ashokrao Shankarrao Chavan:
Shri Lahar Singh Siroya:
Shri Masthan Rao Yadav Beedha:
Shri Ujjwal Deorao Nikam:
Shri Ryaga Krishnaiah:
Shri S. Selvaganabathy:
Dr. Dinesh Sharma:
Dr. Bhim Singh:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the State-wise details of Plastic Parks approved so far along with project cost, approved grant-in-aid and funds released;
- (b) the measures taken to ensure timely completion and operationalisation of the approved Plastic Parks;
- (c) the details of common infrastructure facilities created in these parks, including waste management, recycling and effluent treatment systems;
- (d) the steps taken to promote environmentally sustainable growth and compliance with Extended Producer Responsibility (EPR) norms in Plastic Parks; and
- (e) the employment generated and investment attracted through the operational Plastic Parks?

ANSWER

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): The Department of Chemicals and Petrochemicals is implementing the Scheme for Setting up of Plastic Parks with the objective of supporting the plastics processing industry by providing common infrastructure facilities and promoting a cluster based development approach. Under the Scheme, the

Department has approved 10 Plastic Parks in various States across the country.

The State wise details of Plastic Parks approved so far, along with project cost, approved grant-in-aid and funds released, are as follows:

S.No	Name of the Plastic Park	Overall progress in Physical Infrastructure (Civil Work) (in %)	No. of Plots allotted	Total project Cost (in Rs. cr.)	Total Central Grant Approved (in Rs. cr.)	Central Grant Released (in Rs. cr.)
1	Tamot, Madhya Pradesh	100	33	108.00	40.00	36.00
2	Jagatsinghpur, Odisha	100	46	106.78	40.00	36.00
3	Tinsukia, Assam	96	84 Plots and 15 Sheds	93.65	40.00	35.73
4	Tiruvallur, TamilNadu	84	Stayed by the Hon'ble NGT, Chennai	216.91	40.00	15.97
5	Deoghar, Jharkhand	91	-	67.33	33.67	30.30
6	Bilaua, Madhya Pradesh	100	05	68.72	34.36	30.92
7	Sitarganj, Uttarakhand	67	41	115.81	33.91	30.51
8	Raipur, Chhattisgarh	100	38	42.09	21.04	18.93
9	Ganjimutt, Karnataka	83	-	62.77	31.38	17.25
10	Gorakhpur, Uttar Pradesh	62	62	69.58	34.79	19.12

(b): The Department regularly monitors the progress of the projects in coordination with the respective implementing agencies. Periodic review meetings are held to address implementation issues and facilitate the timely completion and operationalisation of the Plastic Parks.

As on date, four Plastic Parks have achieved 100% completion of physical infrastructure (civil works). The implementation of these projects, as well as their operationalisation and allotment of plots to industrial units, is being carried out by the respective State Governments and their implementing agencies.

The Department also promotes these Plastic Parks during various industry events and through

regular interactions with the plastics processing industry. The respective State Governments have taken several initiatives to promote industry participation in these Parks, including organising awareness and sensitization programmes for industry stakeholders, offering plots at competitive rates and providing various incentives.

(c): The common infrastructure facilities created in these Plastic Parks include internal roads, drainage systems, boundary walls with gates, power supply and street lighting, water supply systems, administrative buildings, service apartments, industrial sheds, warehousing facilities, sewerage systems, Sewage Treatment Plants (STPs), plastic waste recycling facilities, and effluent treatment systems.

(d): Plastic Parks are designed to promote environmentally sustainable growth in the plastics processing sector by providing common infrastructure that facilitates environmentally sound manufacturing practices and resource efficiency.

The Parks incorporate infrastructure such as solid waste management systems, sewerage systems, Sewage Treatment Plants (STPs), drainage systems and effluent treatment facilities to ensure proper waste management and pollution control. Units operating in these Parks are required to comply with applicable environmental regulations and obtain statutory clearances from the concerned authorities.

Further, producers and plastic processing units operating in the Parks are required to comply with the provisions relating to Extended Producer Responsibility (EPR) as notified by the Government .

(e): The details of private investment attracted and employment generated so far in the Plastic Parks are given below:

S.No.	Name of the Plastic Park	Private Investment attracted (in Rs. crore)	Employment Generated
1	Tamot, Madhya Pradesh	68.75	274
2	Jagatsinghpur, Odisha	91.28	295
3	Tinsukia, Assam	212.00	982
4	Tiruvallur, TamilNadu	Stayed by the Hon'ble NGT, Chennai	
5	Deoghar, Jharkhand	-	-
6	Bilaua, Madhya Pradesh	2.54	-
7	Sitarganj, Uttarakhand	-	-
8	Raipur, Chhattisgarh	-	-
9	Ganjimutt, Karnataka	-	-
10	Gorakhpur, Uttar Pradesh	89.00	295
